

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923 New Delhi

Petition No. 198/GT/2013

Date: 01.11.2013

To,

Executive Director (Commercial),
NTPC Ltd, NTPC Bhawan,
Core-7, Scope Complex, 7,
Institutional area, Lodhi Road,
New Delhi-110003

Sir,

**Subject: Petition No. 198/GT/2013: Approval of tariff of Vallur Thermal
Power Project (3X500 MW) for the period from anticipated Date of
Commercial Operation of Unit-I to 31.3.2014.**

With reference to the above mentioned subject, I am directed to request you to furnish the revised forms duly certified by the auditor as and when the actual COD of the Unit/Station is declared.

Further action in this matter will be taken on receipt of the above information / clarification.

Yours faithfully,

Sd/-
(B. Sreekumar)
Deputy Chief (Law)